

**Central Administrative Tribunal
Principal Bench**

OA No.3755/2010

New Delhi, this the 26th day of September, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. V.N. Gaur, Member (A)**

Maya Ram Bhatt,
Aged about 56 years,
S/o Late Shri Ram Bhatt,
R/o Presently residing at 1666,
Jain Nagar,
Karala,
New Delhi-81.

...applicant

(By Advocate : Shri G.S. Lobana for Shri S.K. Gupta)

Versus

1. Union of India,
Through its Secretary,
Department of Post,
Dak Bhawan,
New Delhi.
2. Chief Post Master General,
U.P. Circle, Lucknow (U.P.)-206001.
3. Director Postal Services,
Ghaziabad Division,
Ghaziabad.
4. Senior Superintendent of Post Offices,
Agra Division,
Agra (U.P.).

...respondents

(By Advocate : Shri S.M. Arif)

ORDER (ORAL)

Mr. Justice Permod Kohli, Chairman :-

Learned proxy counsel for the applicant submits that he has instructions to withdraw this OA. Dismissed as withdrawn.

**(V.N. Gaur)
Member (A)**

**(Justice Permod Kohli)
Chairman**

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